

**FORM A****PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF  
GABRIEL VENTURES INDIA PRIVATE LIMITED****RELEVANT PARTICULARS**

1. Name of Corporate Debtor	<b>Gabriel Ventures India Private Limited</b>
2. Date of incorporation of Corporate Debtor	23/05/2008
3. Authority under which Corporate Debtor is incorporated / registered	RoC-Ahmedabad
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U52602GJ2008PTC054004
5. Address of the registered office and principal office (if any) of Corporate Debtor	12-B, Satyapath Society, Near Ghanshyam Nagar, Ghodasar, Ahmedabad, Gujarat- 380050, India
6. Insolvency commencement date in respect of Corporate Debtor	<b>23/11/2023</b>
7. Estimated date of closure of insolvency resolution process	<b>21/05/2024</b>
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	<b>SACHIN DINKAR BHATTBHATT</b> Reg. No.: IBBI/IPA-003/IP-N000138/2017-2018/11514 AFA Valid upto: 06/12/2023
9. Address & email of the interim resolution professional, as registered with the board	Add.: A-604, Royal Edifice, Behind Iscon Heights, Kunal Cross Roads, Gotri, Vadodara-390 023, Gujarat. E-mail: sachin.bhattbhatt@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Add.: A-604, Royal Edifice, Behind Iscon Heights, Kunal Cross Roads, Gotri, Vadodara-390 023, Gujarat. E-mail: cirp.gabriel@gmail.com
11. Last date for submission of claims	<b>07/12/2023 (14th Day from date of order)</b>
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable As Of Now
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	1. 2. Not Applicable As Of Now 3.
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	(a) Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Gabriel Ventures India Private Limited** on **23/11/2023**.

The creditors of **Gabriel Ventures India Private Limited** are hereby called upon to submit their claims with proof on or before **07th December 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

**SACHIN DINKAR BHATTBHATT**

Date : 25.11.2023 Interim Resolution Professional for Gabriel Ventures India Private Limited  
Place: Vadodara Reg. No.: IBBI/IPA-003/IP-N000138/2017-2018/11514

FINANCIAL EXPRESS

AHMEDABAD - 25/11/2023

*Sachin Bhattbhatt*

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